

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3667
ANSWERED ON:19.08.2003
RELEASE OF AZHAR MASUD
PRIYA RANJAN DASMUNSI

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether release of Ajhar Masud, leader of Hizbul Mujahdeen from jail of kashmir during the Indian Airlines hijacking was done on the advice of the Ministry of Home Affairs or of the Ministry of Law; and

(b) whether Judicial permission was granted during the course of release from the jail of Ajhar Masud?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a)&(b): All decisions regarding this matter were taken by the Government as part of a Package.